

**Faridabad and Rajpura
Townships****12 hrs.**

398. Sardar Iqbal Singh: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the initial cost of construction of the Faridabad and Rajpura Townships;

(b) the number of displaced families settled there permanently; and

(c) the number of displaced families which have not been allotted any accommodation and the reasons therefor?

The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar): (a)

Faridabad	Rs 293.86 lakhs
Rajpura	Rs 131.23 lakhs
(b) Faridabad	5373 families
Rajpura	2500 families.

(c) All registered displaced families have been provided with accommodation.

Employment Exchanges in Punjab

399. Sardar Iqbal Singh: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 1440, on the 21st December, 1956, and state whether any new Employment Exchanges have since been set up in Punjab?

The Deputy Minister of Labour (Shri Abid Ali): The sanction of Government has since been accorded the opening of two additional Employment Exchanges in the Punjab, at Phagwara and Narnaul under the Second Five Year Plan.

PAPERS LAID ON THE TABLE**NOTIFICATIONS ISSUED UNDER THE EMPLOYEES' PROVIDENT FUND ACT**

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table, under sub-section (2) of Section 4 of the Employees' Provident Fund Act, 1952, a copy of each of the following Notifications, extending the provisions of the Employees' Provident Fund Act, 1952 to Industrial and Power Alcohol and Asbestos Cement Sheets industries and Coffee Curing Establishments with effect from the 30th November, 1957:—

(1) S.R.O. 3067, dated the 28th September, 1957.

(2) S.R.O 3411, dated the 26th October, 1957.

[Placed in Library. See No. LT-365/57].

AMENDMENTS TO THE EMPLOYEES' PROVIDENT FUND SCHEME

Shri Abid Ali: Sir, I beg to lay on the Table, under sub-section (2) of section (7) of the Employees' Provident Fund Act, 1952, a copy of each of the following Notifications, making certain further amendments to the Employees' Provident Fund Scheme, 1952:—

(1) S.R.O. 3374, dated the 19th October, 1957.

(2) S.R.O. 3375, dated the 19th October, 1957.

(3) S.R.O. 3376, dated the 19th October, 1957.

[Placed in Library. See No. LT-366/57].